

(ii) To conduct screening of children for appropriate referral and suitable check-up;

(iii) To build health awareness in the community through primary schools children; and

(iv) To ensure follow up arrangements for detailed check-up and treatment of referral cases at PHC/CHD/District Hospitals' Private Hospitals.

(c) Yes, Sir.

(d) and (e) The Government of National Capital Territory of Delhi have informed that the following non-Governmental agencies participated in the drive:—

(i) Rotary International;

(ii) Indian Academy of Paediatrics;

(iii) Delhi Medical Association;

(iv) Trained Nurses Association of India;

(v) Bharat Scouts & Guides.

(f) and (g) The Ministry of Health & Family Welfare have informed that the scheme was proposed to be implemented in the States/Union Territories during 22-27 July, 1996 for which funds have been provided. However, few States/Union Territories have informed that they will take up the scheme a few weeks later mainly because of monsoon, Floods and summer vacation.

Child Prostitution In certain states

1962. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that there are certain traditional and customary practices in certain pockets of Madhya Pradesh, Rajasthan and Maharashtra which encourage child prostitution;

(b) if so, what are the details thereof; and

(c) what reformatory and prohibitory steps Government propose to contemplate to eradicate these ill-practices and save the girl child from enforced prostitution?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Double line between Gaya and Kharagpur

1963. SHRIMATI JAYANTI PATNAIK: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal to construct a double line between Gaya and Kharagpur via Tatanagar;

(b) whether there is also a need to develop and strengthen the existing Railway track between these two places;

(c) whether the electrification of track on that route is very necessary; and

(d) if so, the steps taken by Government in that regard?

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) There are two routes to reach Kharagpur via Tatanagar from Gaya, between Gomoh and Chandil. The section Gaya-Gomoh and Chandil-Tatanagar-Kharagpur are double line. The two routes between Gomoh and Chandil are partially double. Since there are many alternative routes in this area, section capacity is considered adequate for the present.

(b) The existing track between the above two places is adequate for the level of traffic handled.

(c) and (d) the route between Gaya and Kharagpur via Tatanagar is already electrified.